

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2016
CA No.

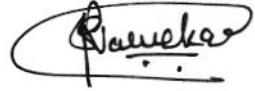
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.06.2017

NAME OF THE PARTIES: M/s. Muthukumar Balasubramanian alias
Mr. Muthu Balasubramanian Kumar
V/s.
M/s. Fortuna Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
14	Mr. KANCHAN GUPTA 11by VBL legal	ADVOCATE FOR THE PETITIONER VBL	
14	Ms. Sweta Naevkar (For. P. K. Pandya Company).	ADVOCATE FOR THE RESPONDENT	

ORDER

CP No.66/397-398/ NCLT/MB/MAH/2016

At request of the Respondent Counsel, list this matter on 12.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)